

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 200 OF 2017 &
IA NO. 394 OF 2017**

Dated: 19th December, 2017

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Dina Metals Limited

.... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **08.03.2018.**

COURT MASTER